GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1103
TO BE ANSWERED ON JUNE 27, 2019

AMENITIES IN SLUMS

No. 1103. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether as per recent census, there are 125 towns in Andhra Pradesh and slums have been reported in all these towns;
(b) if so, the details thereof, location-wise;
(c) whether it is also true that there are more than 24 lakh households living in slums and more than 1 crore population languishing in slums in the State; and
(d) if so, the steps taken by the Government to provide basic amenities to these slum dwellers and supplement the efforts of the State?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a)&(b) Yes, Sir. As per Census 2011, there are 125 towns in the State of Andhra Pradesh. The town-wise data of all slums in Andhra Pradesh is at Annexure-I.

(c) As per Census 2011, total number of households living in slums and population are 24,31,474 and 1,01,86,934, respectively.

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(d) Land and Colonisation are State subjects and therefore, it is primarily the responsibility of State/Union Territory (UT) Governments to frame policies and implement schemes for improving the living conditions of slum dwellers. However, Government of India through its programmatic intervention viz. Pradhan Mantri Awas Yojana (Urban) {PMAY (U)}, has been assisting the States/ UTs in providing housing and basic civic amenities to the urban poor including slum dwellers of the urban areas in the country. Through 'In-Situ' Slum Redevelopment (ISSR) component of PMAY (U), Government of India supplements the efforts of the State Governments to provide basic amenities and all-weather pucca houses to eligible slum dwellers. Details of houses sanctioned including those for slum households along with central assistance sanctioned and released to Andhra Pradesh under PMAY (U) are at Annexure-II.

Under Swachh Bharat Mission – Urban (SBM-U), the sanitation facilities are provided to all citizens, including the slum dwellers, through construction of Individual Household Latrines (IHHL) and Community Toilets in case of households not having the space.

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the Ministry is providing basic amenities such as water supply, sewerage, septage management, storm water drainage, non-motorised urban transport and green spaces/park in 33 selected cities of Andhra Pradesh wherein projects amounting to Rs2890.17 crore have been approved with a Central Assistance of Rs.1056.62 crore.

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ANNEXURE-I

Annexure referred to in reply to Lok Sabha Unstarred Question No. 1103 for 27.06.2019 regarding Amenities in Slums.

S.No.	Name of the town	No of Households	Total Population
1	Adilabad (M)	17331	79298
2	Kagaznagar (M)	10177	42547
3	Bhainsa (M)	6364	30607
4	Nirmal (M)	8660	39523
5	Bellampalle (M) (Part)	8553	34188
6	Mandamarri (M)	6533	26167
7	Mancherial (M + OG)	12673	50982
8	Armur (M + OG)	3956	17212
9	Nizamabad (M Corp.)	42691	201879
10	Bodhan (M)	10797	51624
11	Kamareddy (M)	6734	31552
12	Ramagundam (M + OG) (Part)	31710	126949
13	Jagtial (M + OG)	22422	93602
14	Koratla (M)	7730	33429
15	Metpalle (M)	8935	37758
16	Karimnagar (M Corp. + OG) (Part)	21903	92914
17	Sircilla (M + OG)	13445	53661
18	Medak (M + OG)	2827	13285
19	Siddipet (M + OG)	14500	65158
20	Zahirabad (M + OG)	6506	34988
21	Sadasivpet (M + OG)	3964	18418
22	Sangareddy (M + OG)	5479	27106
23	GHMC (M Corp. + OG) (Part)	507396	2287014
24	Secunderabad (CB)	16020	69733
25	Vicarabad (M)	6467	31412
26	Tandur (M)	9377	46616
27	Mahbubnagar (M + OG)	14536	74244
28	Narayanpet (NP)	5520	29366
29	Wanaparthy (M)	5595	26671
30	Gadwal (M + OG)	10214	49488
31	Bhongir (M)	8037	35453
32	Suryapet (M + OG)	17472	73670
33	Nalgonda (M + OG)	16927	72220
34	Miryalaguda (M + OG)	11324	44486
35	Warangal (M Corp. + OG) (Part)	60187	246516
36	Jangaon (M)	7058	29858
37	Manugur (M)	7989	31059
38	Palwancha (M)	12507	48328
39	Kothagudem (M)	16975	67122
40	Yellandu (M + OG)	4875	19256
41	Sathupalle (NP)	4007	15070
42	Khammam (M + OG) (Part)	22544	88439
43	PalasaKasibugga (M)	6952	28137
44	Ichchapuram (M)	6608	29135
45	Rajam (NP)	6273	24515
46	Amadalavalasa (M)	6778	25862

47	Srikakulam (M + OG) (Part)	8263	32937
48	Parvathipuram (M)	9305	37954
49	Bobbili (M)	11932	46774
50	Salur (M)	8798	34928
51	Vizianagaram (M + OG)	24586	98217
52	GVMC (Part)	194959	770971
53	Bheemunipatnam (M + OG)	8565	36454
54	Anakapalle (M)	7614	29277
55	Tuni (M)	8488	31461
56	Peddapuram (M)	9630	33582
57	Rajahmundry (M Corp. + OG) (Part)	37850	143098
58	Samalkot (M)	9260	32869
59	Pithapuram (M + OG)	8152	29486
60	Kakinada (M Corp. + OG) (Part)	28829	112038
61	Mandapeta (M + OG)	6788	24019
62	Ramachandrapuram (M)	7206	25170
63	Amalapuram (M)	4516	16512
64	Kovvur (M)	7016	26158
65	Nidadavole (M)	5668	20929
66	Tadepalligudem (M + OG)	8219	30039
67	Eluru (M Corp. + OG)	30509	120227
68	Tanuku (M + OG)	7471	28654
69	Bhimavaram (M + OG)	13918	51083
70	Narasapur (M)	11071	41649
71	Palacole (M + OG)	6638	24323
72	Jaggaiahpet (M)	6922	26796
73	Nuzvid (M)	11360	44311
74	Vijayawada (M Corp.) (Part)	123228	451231
75	Gudivada (M)	12330	46587
76	Pedana (M)	8141	28868
77	Machilipatnam (M)	24743	91283
78	Macherla (M)	6800	26469
79	Piduguralla (NP)	5645	22922
80	Tadepalle (M + OG)	7793	29478
81	Mangalagiri (M + OG)	12226	47366
82	Sattenapalle (M)	6066	23364
83	Vinukonda (M + OG)	6948	28598
84	Narasaraopet (M + OG)	21048	88459
85	Chilakaluripet (M)	9613	39107
86	Guntur (M Corp. + OG)	67529	266500
87	Tenali (M)	22244	85269
88	Ponnur (M)	6174	22421
89	Bapatla (M)	2747	10301
90	Repalle (M)	9964	39805
91	Markapur (M)	12343	51050
92	Chirala (M + OG) (Part)	12775	48981
93	Ongole (M + OG) (Part)	27298	108577
94	Kandukur (M)	5301	21305
95	Kavali (M + OG)	9268	37003

96	Nellore (M Corp. + OG)	48741	204387
97	Gudur (M + OG) (Part)	4370	16584
98	Venkatagiri (M + OG)	6391	25700
99	Badvel (M) (Part)	10635	44584
100	Proddatur (M + OG)	12444	52180
101	Jammalamadugu (NP)	4844	20117
102	Pulivendla (M)	13054	51570
103	Kadapa (M Corp. + OG) (Part)	29433	130096
104	Rayachoti (M)	8951	40850
105	Rajampet (NP + OG)	3515	15512
106	Yemmiganur (M)	14737	73965
107	Kurnool (M Corp. + OG) (Part)	32681	152395
108	Adoni (M + OG)	20613	105128
109	Nandyal (M + OG)	32663	145721
110	Dhone (NP)	9783	45486
111	Rayadurg (M)	12027	60313
112	Guntakal (M)	20478	90884
113	Tadpatri (M)	7085	30221
114	Anantapur (M Corp. + OG) (Part)	20599	85406
115	Dharmavaram (M)	20488	82785
116	Kadiri (M)	11949	50823
117	Hindupur (M)	16861	75796
118	Srikalahasti (M)	7520	31320
119	Tirupati (M Corp. + OG) (Part)	31680	125425
120	Madanapalle (M + OG)	7354	29866
121	Nagari (M)	3410	14974
122	Puttur (M)	6465	26099
123	Punganur (M)	4885	21356
124	Chittoor (M + OG)	12075	48166
125	Palamaner (M + OG) (Part)	6458	27848
Total		**2431474**	**10186934**
M-Municipality/OG-Out growth/M.Corp-Municipal Corporation/ NP- Nagar Panchayat			

ANNEXURE-II

Annexure referred to in reply to Lok Sabha Unstarred Question No. 1103 for 27.06.2019 regarding Amenities in Slums.

Particulars	Achievements
Number of households sanctioned in Andhra Pradesh (Nos)	12,47,638
Central assistance sanctioned (Rs. In Cr.)	188,22.08
Central assistance released (Rs. In Cr.)	6,807.68
Houses sanctioned for Slum Households (Nos)	5,39,485

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